



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	IA 125/17 in TP 79/16	For Hearing Respondents on IA.	397/ 398	S. Jayvikram & 3 Others Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ANR 9663309317	Respondent	
2.	S. Rajashekar 9668725919	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present.
For hearing, list it on 22.11.2017.


MEMBER (J)